GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4311
ANSWERED ON 19/08/2025

NATIONAL MOBILE MONITORING SOFTWARE

4311. Dr. D. Purandeswari:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the manner in which the introduction of National Mobile Monitoring Software (NMMS) improved transparency and accountability in monitoring daily attendance under Mahatma Gandhi National Rural Employment Guarantee Scheme;

(b) the technological advancements in NMMS help reduce administrative delays and ensure timely payments to beneficiaries of MGNREGS;

(c) the manner in which the NMMS application contribute to minimizing fraud and ensuring accurate tracking of work hours under MGNREGS;

(d) the feedback mechanisms are incorporated within NMMS to allow real-time grievance redressal for MGNREGS workers and field officers; and

(e) the manner in which the Government ensures digital inclusion and training for rural workers and supervisors to effectively use NMMS in remote areas?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a)to (e): To ensure transparency and accountability in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with two-time stamped, geo-tagged photographs of the workers in a day for all the works (except Individual Beneficiary Work) through NMMS w.e.f. 1st January, 2023.

In order to avoid any inconvenience to the workers due to NMMS, provision has been made that in case any worksite is not located in network covered area or attendance could not be uploaded due to any other network issue then attendance can be captured in offline mode and can be uploaded once the device comes into network covered area. In case of exceptional circumstances owing to which attendance could not be uploaded, the provision for exemption at district level by District Program Coordinator also exists, which has since been decentralized to the Block level.

The implementation of the NMMS application has significantly improved the attendance management system and the overall efficiency of the process. During the current financial year 2025-26 (as on 13.08.2025), 95% attendance has been marked through National Mobile Monitoring System (NMMS) under the Scheme. NMMS boosts the credibility of attendance data and fosters trust in the overall process.

It is also submitted that any issue faced by States/UTs is taken up with Ministry on a real-time basis which in turn makes effort to resolve the same in a time bound manner. Various enhancements are continuously incorporated in the system to make it more robust, based on the feedback and suggestions given by States and other stakeholders, such as eye blink and head count facility, Mate-id mapping, verification of photographs at various levels etc.

Further, as and when any request is received from the States/UTs, the Ministry has been providing training to ensure smooth transitioning to NMMS app and enhancement are being done in the app from time to time. The technical issues being faced by States/UTs are taken up with the Ministry on a real-time basis which in turn makes efforts to resolve the same in a time-bound manner. The suggestions made by the States/UTs are continuously incorporated in the system after analyzing their feasibility.

The implementation of the NMMS application has significantly improved the attendance management system and the overall efficiency of the process. NMMS application also helps in timely payment of wages as wage lists and FTOs can be generated on the same day on which the attendance has been captured, this process took more time earlier in case of manual attendance system.

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